

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:45  
ANSWERED ON:08.08.2012  
GROWING TOWNS  
Choudhry Smt. Shruti

**Will the Minister of PLANNING be pleased to state:**

(a) whether the Government is taking steps for fast growing census towns with the Planning Commission allocating Rs. 1500 crore in the Twelfth Plan Period for infrastructure development in 50 or 60 urbanised villages across the country; and

(b) if so, the details thereof, State-wise including Haryana?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR ASHWANI KUMAR)

(a): The number of census towns has grown from 1,362 in 2001 to 3894 in 2011. In order to Provide Urban Amenities to Rural Areas (PURA), the Government of India launched the PURA scheme in the 11th Plan, on a pilot basis, where private developer is given the responsibility for creating and managing the designated infrastructure and amenities in the Panchayat area over a period of 10 years under public private partnership. The Working Group on PURA, constituted by the Planning Commission, has recommended its continuation during the 12th Plan period. Though an allocation of Rs.150 crore has been kept for the financial year, the 12th plan outlays have not yet been firmed up.

(b): Under the scheme of PURA, no state-wise allocation was made since the scheme is implemented on a project mode.